

(क) क्या यह सच है कि सरकार ने केन्द्रीय सरकारी स्वास्थ्य योजना को दिल्ली पुलिस कर्मचारियों पर भी लागू करने की योजना तैयार की है ;

(ख) क्या इस योजना के अन्तर्गत पुलिस कर्मचारियों के इतनी अधिक संख्या में आ जाने से केन्द्रीय सरकारी स्वास्थ्य योजना की कार्यक्षमता पर विपरीत प्रभाव नहीं पड़ेगा ;

(ग) यदि हां, तो क्या सरकार का विचार केन्द्रीय सरकारी स्वास्थ्य योजना का पर्याप्त विस्तार करने और इस अतिरिक्त कार्य के लिए अतिरिक्त कर्मचारियों को नियुक्त करने का है; और

(घ) तत्सम्बन्धी व्यौरा क्या है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० सू०) : (क) जी नहीं ।

(ख) से (घ). ये प्रश्न नहीं उठते ।

Sale and Re-purchase Prices of units of uni Trust of India

1668. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) the basis on which the sale and repurchase prices of units of the Unit Trust of India are fixed ; and

(b) the months-wise fluctuations in the sale and re-purchase prices of units during the last three years ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The sale and repurchase prices of units of the Unit Trust of India are fixed in the following manner. The first step consists of ascertaining the basic price or "net asset value" of each units by calculating the market value of all the assets of the Trust less its current liabilities (*i. e.* payment due to all others except to subscribers to the initial capital of the Trust and the unit holders) and dividing this by the number of units deemed to

be in issue. This basic price also includes and element representing the income accrued on the units outstanding upto the date of calculation of the price. The second step involves adjustments in respect of usual expenses like brokerage, commission, stamp duty, etc. The third step relates to rounding adjustments to the nearest five paise. The sale price is arrived at by adding to the net asset value of the unit, the charges towards brokerage, commission, stamp duty etc. and rounding off upwards the resulting figure to the nearest five paise. The repurchase price is arrived at by deducting from the net asset value of the unit the charges towards brokerage, commission, stamp duty, etc., and rounding off downwards the resulting figure to the five paise per unit.

(b) A statement is laid on the Table of the House [*Placed in library. See No. LT-194/69*].

Borak Project

1669. SHRI M. MEGHACHANDRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he discussed the setting up of Borak Project with the Chief Minister, Manipur at Delhi recently ;

(b) if so, whether he placed before the Chief Minister, Manipur the effect of the Project on the inhabitants of Sub-Division of Manipur ; and

(c) if the reply to part (b) above be in the affirmative, whether the Chief Minister, Manipur agreed to get the people of Jiribam settled in the Assam region ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a). Yes, Sir, in August, 1968.

(b) Yes, Sir.

(c) No decision has been taken as the question has to be examined in detail by the Government of Manipur and Government of Assam.